

**HIGH COURT OF TRIPURA
AGARTALA 799010**

F. 6(21)-HC/2022/(Bulk Proc.)/HW-02(A)/11340

Date: 06-05-2022

Subject: Award of Contract

In response to the e-Tender No. **F.6(21)-HC/2022 (Bulk Proc.)/HW-02(A)/5904 dated 23-02-2022**, published by this Registry for the work “Supply, Commissioning, Installation, Testing & Maintenance of Server, Rack, KVM Combo, Laptops, UPS, Projector, Display Monitor etc. for the High Court of Tripura & its District Courts” **One Bidder** has participated in the online bidding. After detailed scrutiny & evaluation, the contract is awarded to the bidder, **Bloom Electronics Pvt. Ltd., Coimbatore**, for an amount of **₹1,13,14,507.51/- (Rupees One Crore thirteen Lakh fourteen thousand five hundred seven and fifty-one paise)** only inclusive of tax.

(S. Chakraborty)
Registrar (Admn., P & M)